

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 8

**CA 537/2022, CA 9/2022 IN CP 3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.02.2023**

NAME OF THE PARTIES: **Union of India**  
**V/s**  
**Infrastructure Leasing &**  
**Financial Services Ltd & Ors**

*Appearance (via video-conference):*

For Union of India : Mr. Aditya Sikkaa/w Ms. VasudhaVijaysheel |  
For the Applicant : Sr.Counsel Shiraz Rustomjee, Adv

Vikrant Negi, AdvPriyamvadaSignhania

For the Respondent : None present

Section 242(4), 241, 242 of the Companies Act, 2013

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**ORDER**

**CA 537/2022, CA 9/2022**

Both sides present. List these applications on **High on Board** on 24.02.2023.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

SHRI H.V. SUBBA RAO  
Member (Judicial)